

**THE HIGH COURT OF KERALA**

Kochi - 682 031  
Dated - 01-10-2014

**PROCEEDINGS**

Judicial Department - Filling up the vacancies of Sheristadars and Senior Superintendents - Orders issued.

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**ORDER NO. B1 - 2629 / 2014(1)**

As part of filling up the existing vacancies of Sheristadars and Senior Superintendents of the Subordinate Judiciary, the following orders are issued:

1. Shri P.Balachandran, Sheristadar, Family Court, Palakkad is appointed as Sheristadar, District Court and posted as Sheristadar, District Court, Thrissur
2. Smt.Jayanthi Thankam, Sheristadar, MACT,Ottappalam is transferred and posted as Sheristadar, Family Court, Palakkad
3. Smt.G.P.Shyama, Sheristadar, Additional District Court for the trial of cases relating to atrocities and sexual harassment against women and children at Ernakulam is transferred and posted as Sheristadar, Addl.District and Sessions Court, Neyyattinkara.
4. Shri P.Sadanandan, Sheristadar, Spl.Court(Idamalayar Investigations), Ernakulam is transferred and posted as Sheristadar, MACT, Ottappalam.
5. Shri B.Anilkumar, Sheristadar, Wakf Tribunal, Kollam is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹. 21240-37040 and posted as Sheristadar, MACT, Neyyattinkara.
6. Shri V.P.Abdulla, Sheristadar, Sub Court, Thalassery is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹. 21240-37040 and posted as Sheristadar, Additional District Court for the trial of cases relating to atrocities and sexual harassment against women and children at Ernakulam.
7. Shri M.Sugunan, Senior Superintendent, Addl.District and Sessions Court, Neyyattinkara is promoted as Sheristadar, Addl. District Courts / Motor Accidents Claims Tribunals / Spl. Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹.21240-37040 and posted as Sheristadar, Spl.Court (Idamalayar Investigations), Ernakulam.

8. Smt. O.V.Sreedevi, Sheristadar, Sub Court, Ottappalam is transferred and posted as Sheristadar, Sub Court, Irinjalakuda.

9. Smt. V.M.H. Sabira, Sheristadar, Wakf Tribunal, Kozhikode is transferred and posted as Sheristadar, Sub Court, Ottappalam.

10. Shri C.K. Radhakrishna Kurup, Sheristadar, Sub Court, Pathanamthitta is transferred and posted as Sheristadar, Sub Court, Kollam.

11. Shri T.M. Das, Senior Superintendent, District Court, Kollam is transferred and posted as Sheristadar, Sub Court, Thiruvalla

12. Smt. B. Geethakumary, Sheristadar, Sub Court, Kottayam is transferred and posted as Senior Superintendent, District Court, Ernakulam

13. Shri V. S. Shanavas, Sheristadar, Sub Court, Alappuzha is transferred and posted as Senior Superintendent, Addl. District Court, N.Paravur.

14. Shri A.P. Venugopal, Sheristadar, Sub Court, Sulthan Bathery is transferred and posted as Sheristadar, Wakf Tribunal, Kozhikode.

15. Shri K.Premanathan, Sheristadar, Sub Court, Koyilandi is transferred and posted as Senior Superintendent, District Court, Kozhikode.

16. Shri V.V.Ullas, Sheristadar, Sub Court, Hosdurg is transferred and posted as Sheristadar, Sub Court, Koyilandi.

17. Shri P.K.Jayanandan, Junior Superintendent, Sub Court, Vadakara is promoted as to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Sheristadar, Sub Court, Thalassery.

18. Shri T.Dayal Kumar, Junior Superintendent, Sub Court, Sulthan Bathery is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Sheristadar, Sub Court, Sulthan Bathery.

19. Shri K.Sathya Sajeev, Junior Superintendent, District Court, Kalpetta is promoted as to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Senior Superintendent, District Court, Kalpetta.

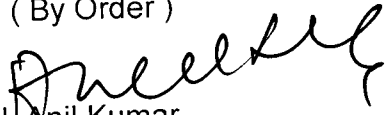
20. Smt. Ansamma Mathew, Junior Superintendent, Sub Court, Alappuzha is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Sheristadar, Sub Court, Alappuzha.

21. Smt.M.S.Sanathi, Junior Superintendent, Sub Court, Cherthala is promoted to the cadre of Sheristadar, Sub Court / Senior Superintendent, District Courts under Rule 4 (a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of Pay ₹ 18, 740-33,680 and posted as Senior Superintendent, Addl District Court, Mavelikkara

The officers at Sl. Nos. 2, 3, 4, 9 to 16 to are not eligible for joining time and for transfer TA. The Officer at Sl. No.8 is not eligible for joining time.

The Presiding Officers of the Courts concerned / Tribunals are directed to make necessary charge arrangements .

( By Order )



N. Anil Kumar

Registrar ( Subordinate Judiciary )

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (21 copies)  
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.  
The Principal Secretary to Government, Home (C) Department,  
Thiruvananthapuram ( with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The District Judges of 14 Districts  
The Officers and Courts concerned.  
The Private Secretary to the Hon'ble the Chief Justice, High Court.  
The Public Relations Officer, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The B2, B3, B4, B5, C1, C3, D2, E1 & I1 seats, High Court.  
The Administrative Records Section, High Court ( 2 copies )

Copy submitted to :

The Honourable the Judges.